

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2085/98

New Delhi this the 18th day of August, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)  
Hon'ble Mrs. Shanta Shastry, Member(A)

1. Smt. Radha Vedhagiri,  
W/o Sh. N. Vedagiri,  
Section Officer,  
Ministry of Surface Transport,  
Government of India,  
New Delhi-1.
2. Shri Hari Niwas,  
S/o late Sh. Ram Chander Sharma,  
Section Officer,  
Ministry of Surface Transport,  
Government of India,  
New Delhi-1.
3. Shri S.K. Khurana,  
S/o Sh. T.C. Khurana,  
Section Officer,  
Ministry of Surface Transport,  
Government of India,  
New Delhi-1.
4. Sh. P.K. Arora,  
S/o Sh. O.P. Arora,  
Section Officer,  
Ministry of Surface Transport,  
Government of India,  
New Delhi-1.
5. Sh. Thomas P. Kurien,  
S/o late Sh. P. Kurien,  
Section Officer,  
Ministry of Surface Transport,  
Government of India,  
New Delhi-1.
6. Sh. S. Satheesan,  
S/o Sh. S. Sreedharan,  
Section Officer,  
Ministry of Surface Transport,  
Government of India,  
New Delhi-1.
7. Sh. Kamal R. Saha,  
S/o late Sh. S.S. Saha,  
Section Officer,  
Ministry of Surface Transport,  
Government of India,  
New Delhi-1.

.... Applicants

(through Sh. S.S. Sabharwal, Advocate)

Versus

1. Union of India through  
the Secretary to the Government,  
Ministry of Surface Transport,  
Government of India,  
Transport Bhawan,  
New Delhi.
2. The Secretary to the Govt.  
Deptt. of Personnel & Training,  
Government of India,  
North Block,  
Central Secretariat,  
New Delhi-1.
3. Sh. S.R. Meena,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.
4. Smt. Prisca Poly,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.
5. Sh. Agni Kumar Das,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.
6. Smt. Maya Pandey,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.
7. Sh. Mahesh Chander,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.
8. Sh. Dhananjay Kumar,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.
9. Sh. Satish Kumar,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.

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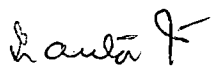
10. Sh. Nalini R. Singh,  
Section Officer,  
Ministry of Surface Transport,  
Parivahan Bhawan,  
1, Parliament Street,  
New Delhi-1.

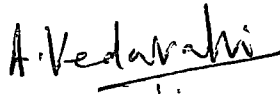
.... Respondents

(through Sh. Gajender Giri, Advocate)

ORDER(ORAL)  
Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for the applicants submits that he has still not received any intimation from the applicants as to whether they are interested in pursuing this case and he has no objection if the case is dismissed for non-prosecution. Accordingly, the O.A. is dismissed for non-prosecution.

  
(Mrs. Shanta Shastri)  
Member(A)

  
(Dr. A. Vedavalli)  
Member(J)

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